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Title: Message received from Rajya Sabha regarding association of one member from Rajya Sabha with the Joint Committee on Office of Profit.

SECRETARY-GENERAL: Sir, I have to report a message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 10th September, 2007 adopted the following motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one Member of the Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri P.G. Narayanan from the Rajya Sabha and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one Member from among the Members of the House to the said Joint Committee, to fill the vacancy".

I am further to inform the Lok Sabha that in pursuance of the above motion, Shri N. Jothi, Member, Rajya Sabha has been duly elected to the said Joint Committee.

(Placed in Library. See No. LT 7297/2007)

12.02 ¼ hrs.